IN SHORT >>

Guirdolim Club in quarters

MARGAO: Guirdolim Club got the better of Nuvem SC 3-1 to move to the quarter-finals of the Navelim Villagers Union trophy, at Rosary ground, Navelim, on Saturday.
Vitoriono Fernandes of Guirdolim Club was the star of the match with his dribling and shooting power while Inacio Colaco gave his best to Nuvem SC.
Melvin Fernandes of Nuvem missed a chance to score in the fourth minute than Inacio Colaco of Nuvem shot wide in the ninth minute. Guirdolim's Gale D'Costa power-packed shot hit the Nuvem cross bar and went out of play in the 20th minute.
Valentino Carvalho scored the first goal of the match with a placement shot in the 19th minute. As the match progressed in the second half Guirdolim netted two more goals through Vitoriono Fernandes in the 48th and 50th minutes respectively.While Inacio Colaco pulled a goal back for Nuvem in the 52nd minute.
Earlier, Sarmenti D'Silva, ex-player of Mafatlal SC, Mumbai represented Santosh trophy once declared the tournament open and later presented the man of the match award to Vitoriono Fernandes of Guirdolim Club.

Ugem Rising Club prevail

MARGAO: Ugem Rising Club downed St Anthony SC, Colva 2-0 and moved the quarter-finals of the Ugem Rising Club football tournament, at Ugem ground, on Saturday.
Dinu Raikar missed a chance to score in the 12th minute. Colva's Kabir Khan's shot was saved by Ugem goalkeeper in the 30th minute. Ugem netted two quick goals through Lawrence Fernandes in the 42nd and 45th minutes. The man-of-the-match award was presented to Lawrence Fernandes by Ugem Rising Club former treasurer Silviano Fernandes.

SC Davorlim enter last eight

MARGAO: Sporting Club Davorlim displayed a remarkable performance, defeating Carmona Sports Club 4-2 to move to the quarter-finals of the Basilio Andrade Memorial tournament, organised by Associacao Academica de Majorda-Utorda-Calata, at Musson ground, Majorda.
Davorlim's Royson Colaco delivered a stunning goal in the 8th minute. The team wasted no time in doubling their lead when Vellroy Colaco struck the net in the 12th minute.
Davorlim's relentless pressure on Carmona's defense continued, and they further stretched their lead in the 20th minute, with Milton Colaco finding the back of the net. As the second half progressed, Carmona intensified their offensive efforts, with Minston Costa notching another goal and bringing the score to 3-2 in the ninth minute of the half. In the end, it was Delroy Colaco who sealed the fate of the match, scoring Davorlim's fourth goal with just 12 minutes remaining in the contest.

Tanvi, Bornil storm into finals of Badminton Asia Junior C'ships

NEW DELHI: India's Tanvi Sharma and Bornil Aakash Changmai maintained their impressive form as they clinched another set of victories and secured their places in the finals of the Badminton Asia U17 and U15 Junior Championships in Chengdu, China on Saturday.
In the girls' U17 singles category, Tanvi faced the formidable Anyapat Phichitpreechasak of Thailand.
After a closely-contested match where second-seeded Anyapat staged a strong comeback following the first round, Tanvi showed great composure and secured a 21-19, 16-21, 21-11 victory.
In the boys' U15 singles, Bornil competed against compatriot Jagsher Singh Khangurra in the semifinals. Bornil registered a 21-16, 21-12 win in straight games.

TODAYS ACTION

›**GFA Futsal League Group B**: Verna SC vs Pilerne SC, Chowgules Futsal Court, Margao, 7 pm Saligao United vs FC Tuem 8 pm

›**GFA 3rd Division League (Bardez Zone) Group - D:** United Ucassaim SCC vs Super Goans FC, Moira Ground, 4 pm

›**GFA 3rd Division League (Salcete Zone) Group - D:** Varca SC vs Sporting Club of Davorlim, Dramapur ground, 4 pm; Group - A: Macasana WC vs Maina Sports Club, Chandor Church ground, 4 pm.

FC Goa comeback to beat East Bengal

JHINGAN, VICTOR HELP GAURS REGISTER FIRST AWAY WIN

THE GOAN | NETWORK

PANAJI
A goal in the second half each by Sandesh Jhingan and Victor Rodriguez helped FC Goa beat East Bengal FC 2-1 in their first away match of the ISL 2023-24 season at the Kalinga Stadium in Bhubaneswar, Odisha on Saturday.

Naorem Mahesh Singh netted for the hosts before the Gaurs produced a solid comeback to take home the three points.

It, however, did not take long for misfortune to strike the visitors, as star winger Noah Sadaoui got ruled out of the clash due to injury. With this happening minutes before kick-off, Victor Rodriguez replaced him in the starting XI.

The early stages of the first half saw both teams playing out an end-to-end game of football, creating chances at will and exchanging possession in phases. It took until the 40th minute for East Bengal to find the breakthrough, thanks to a strike by Naorem Mahesh.

The Indian international received the ball from Nandhakumar Sekar on the right and fired in a curler that nestled in the top right corner of the net.

Despite returning to the dressing room at half-time with a goal's deficit in the scoreline, FC Goa kept their composure and started the second half well, attacking right from the get-go.

Skipper Brandon Fernandes won a free-kick for the Gaurs in the 51st minute, but had to leave the pitch soon after following an injury due to a foul on him by Borja Herrera.

Things then changed for the better in the 74th minute, when Sandesh Jhingan took matters into his own hands.

With a thumping header past goalkeeper Prabhsukhan Singh Gill, the centre-back registered his first-ever ISL goal, in his 132nd appearance in the league. A minute later, Gill was picking the ball out of his own net once again, this time following a sublime finish by Victor Rodriguez.

Manolo Marquez' boys are now the only side apart from Mohun Bagan Super Giant to start their ISL season with a hat-trick of victories, and are now in second place on the league table only on goal difference.

FC Goa defender Sandesh Jhingan along with teammate celebrates after scoring a goal.

EUROPEAN FOOTBALL RESULTS

›**PREMIER LEAGUE:** Liverpool 2 (M Salah 75' Pen, 90'+7') Everton 0; AFC Bournemouth 1 (D Solanke 17') Wolverhampton Wanderers 2 (M Cunha 47', S Kalajdzic 88'); Brentford 3 (Y Wissa 25', B Mbeumo 62', S Ghoddos 87') Burnley 0; Manchester City 2 (J Álvarez 7',E Haaland 19') Brighton & Hove Albion 1 (A Fati 73'); Newcastle United 4 (J Murphy 4', A Gordon 44', S Longstaff 45'+2', C Wilson 66') Crystal Palace 0; Nottingham Forest 2 (C Wood 48', 76') Luton Town 2 (C Ogbene 83', E Adebayo 90'+2')

›**LA LIGA:** Real Sociedad 1 (B Méndez 64') Mallorca 0; Getafe 1 (B Mayoral 17') Real Betis 1 (M Roca 1')

›**BUNDESLIGA:** FC Union Berlin 0 VfB Stuttgart VfB Stuttgart 3 (S Guirassy 16', S Katompa Mvumpa 81', D Undav 88'); SV Darmstadt 98 1 (T Kempe 32' Pen) RB Leipzig 3 L Openda (1', 72', E Forsberg 24'); TSG Hoffenheim 1 (M Beier 3') Eintracht Frankfurt 3 (O Marmoush 11', A Knauff 23', E Skhiri 45'+3')

Sindhu loses to Marin in semifinals

AGENCIES

ODENSE
PV Sindhu lost to her old nemesis Carolina Marin of Spain in three games in an ill-tempered semifinal of the Denmark Open Super 750 tournament, which saw both players receive yellow cards for verbal exchanges, in Odense on Saturday.

Sindhu, who has been struggling the whole season, lost 18-21, 21-19, 7-21 in the match that lasted one hour and 13 minutes. This was Sindhu's fifth loss on the trot against Marin who had beaten the Indian in that memorable 2016 Rio Olympics final as well as the 2018 World Championships summit clash.

DENMARK OPEN

World number 12 Sindhu and Marin, currently ranked sixth, had earlier talked about good camaraderie between them but they showed none of it on the court.Both were warned verbally by the umpire multiple times before being shown yellow cards in the deciding game. The umpire initially called both the players to tone down their celebrations after winning points.

WC winner & Man United legend Sir Bobby Charlton passes away aged 86

AGENCIES

LONDON
Bobby Charlton, the Manchester United player who won the World Cup with England and went on to become a much loved and hugely respected ambassador for club and country, died on Saturday, aged 86.

His death was announced by Manchester United in a statement.

Charlton known for his powerful shooting and distinctive hairstyle won three league titles, the European Cup and an FA Cup during a 20-year career with Manchester United. He was also an integral part of the England team that won the 1966 World Cup.

Dignified, unassuming and regarded as United's greatest ever servant, Charlton appeared 758 times for the club, scoring 249 goals. Both records stood for a long time until Ryan Giggs overtook the former in 2008 and Wayne Rooney the latter nine years later.

"Manchester United are in mourning following the passing of Sir Bobby Charlton, one of the greatest and most beloved players in the history of our club," the club said in a statement.

Born on Oct. 11, 1937 in Ashington, Northumberland, Charlton joined United as a schoolboy in 1953 and was a star of the team that won the FA Youth Cup three times in a row between 1954 and 1956.

Classifieds

SITUATION VACANT

Wanted Laboratory assistant on contract basis for academic year 2023-24.Intrested may walk in interview on Monday 23rd October at 10 a.m to Manguirish Vidyalaya English High school , Shirgal Aroba Dhargal Pernem Goa.

COMMUNIDADE OF RAIA
PUBLIC NOTICE

On 29/10/2023 at 10:30 am, in the meeting place of the communidade of Raia, there will be an auction for collection of sopo from vendors and also parking fees of four wheeler (light and heavy vehicles) for hier for the period of 3 years of this communidade from 1st November 2023 to February 2024 and 1st March 2024 to February 2025, 1st March 2025 to February 2026 and subsequent year 2023 as per terms and conditions approved by higher authority.
21/10/2023
Raia, Comunidade
Sd/-
(Dayanand Fal Dessai)
SEAL Registrar

SUMMONS UNDER ORDER 5 RULE 20 1-A OF CPC.
IN THE COURT OF THE CIVIL JUDGE JUNIOR DIVISION "D" COURT AT PANAJI
Case No. REXA No. 13/2022/D
IN
Case No. RCS/86/2017/D
Vallabh N Amonkar ... Decree Holder
Vs
M/s Alfran Construction Pvt. Ltd. ... Judgement Debtors
To,
Judgement Debtors No. 2: Mrs. Maria Leta Das Dores Mendonca Clemente, W/o Late Lamark Clemente, aged 51 years, R/o. Villa Maria Apartment, No. D 1 / 2 behind Football Ground, Gholant, Siolim, Bardez, Goa.
Whereas the above named Decree Holder has filled an Application under Order XXI Rule 11 of CPC for Execution of Decree dated 12/01/2022 before this Court in the above mentioned execution proceedings.
AND WHEREAS notices have been sent to you at the last available address which has been returned unserved to this Court.
AND WHEREAS, the Decree Holder has filled an application to this Court for substituted service by publication in **"The Goan / The Gomantak Times"** a local daily newspaper and whereas this Court is satisfied that this is a fit case for ordering such a service.
YOU ARE hereby given this notice under Order 5 rule 20(IA) of C.P.C. to appear before this Court either in person or by a pleader duly instructed if any, on the **24th Nocember 2023 at 10.00 a.m.** and to file your written statement on the said suit.
TAKE further notice that in default of your appearance on the day and time mentioned, the said Decree Holder will be herd and determined in your absence.
GIVEN under my hand and seal of the Court, this 13th Day of September 2023.
Sd/-
SEAL Civil Judge, Junior Division "D" Court, Panaji.

GOVERNMENT OF GOA
OFFICE OF THE CIVIL REGISTRAR-CUM-SUB REGISTRAR, SALCETE
Room No. 209, 2nd Floor, Mathany Saldanha Administrative Complex, Margao - Goa.
Office Tel. No.: 0832-2715169 /
Office Email: crsrsalcete-rd.goa@nic.in
No. CR/SR/SAL/3200/2023 Date: 12/10/2023
NOTICE
Office of the Civil Registrar-Cum-Sub Registrar and Special Notary Salcete.
Shri. Govindraj N. Prabhu, Jt. Civil Registrar-cum-Sub Registrar II and Special Notary in the said Judicial Division of Salcete, Margao. In accordance with Section 346 (11) of the Goa Succession Special Notaries and Inventory Proceedings Act 2012, it is hereby made public that by Deed of Qualification of Heirship dated 07/09/2023 duly recorded under Book No. 1713 at pages 72 to 74V of the office, the following is recorded.
Mr. Simon Charles Monteiros, who was hailing from Maina- Curtorim, Salcete, South-Goa, and who expired on the Seventh day of the month of December, in the year Two Thousand and Nineteen at Hospicio Hospital, Margo-Goa, without making any will or gift or any other disposition of his assets, leaving behind as his wife Maria Conceicao Clement, widow as his moiety sharer and his two children namely (one) Mr. Virgilio Monteiro, bachelor, (two) Mrs. Valene Rita Monteiro married to Savio Jovito, as his "Sole and universal heirs".
there being no one else or no other person or heirs who in terms of Law of Succession in force in this state of Goa may prefer the estate left by the deceased persons.
Any person having objection of this deed may file in this office within one month from the date of its publication.
Sd/-
SEAL **(Shri. Govindraj N. Prabhu)**
Special Notary and Jt. Civil Registrar-cum-Sub Registrar II, Salcete, Margao.

PUBLIC NOTICE
Notice is given that, my client, intends to purchase from, **MRS. SHEILA THEODOLINDA DIAS, MR. MARIO TOMAS DO MENINO JESUS ROSARIO TADEU REBELO,** residents of Pilerne, Bardez, Goa, **MS. URMILLA CONNIE FLAVIANA DIAS,** resident of Dona Paula Goa, **MS. SHARMILLA IDA DIAS,** resident of Mumbai Maharashtra, **MR. RAJ SAVIO DIAS** alias **MR. RAJ SAVIO ANTHONY JUSTIN DIAS E ALVO** and **MRS. RUPALI SURESH UPPONI** residents of Tornoto Ontario Canada, (hereinafter referred to as the Vendors). The Said flat mentioned in Schedule here-in-under.
The share Certificate of the said flat came to be transferred by the said "RAMAKANT CO-OPERATIVE HOUSING SOCIETY LIMITED" and in the name of **MRS. SHEILA THEODOLINDA DIAS, MS. URMILLA CONNIE FLAVIANA DIAS, MS. SHARMILLA IDA DIAS** and **MR. RAJ SAVIO DIAS** alias **MR. RAJ SAVIO ANTHONY JUSTIN DIAS E ALVO** and the said persons came to be inducted as a Member of the Said Housing Society and was allotted 5 nos. shares bearing Distinctive Numbers from 81 (Eighty One) to 85 (Eighty Five) by virtue of Share Certificate No.16 dated 27/07/2017, in respect of the Said Flat.
Any person having or claiming to have whatsoever right, title, interest, possession, claim or any other claim/s whatever to the said flat described in Schedule here-in-below, or any objection to the proposed sale, shall make it known to the undersigned at the address given below, within 15 days, from the date of publication of this notice with supporting documents, failing which, any such claim of such party shall be deemed to have been waived for all legal and practical purposes and shall not be entertained thereafter and my client shall be free to proceed with the proposed purchase of the said flat.
SCHEDULE
ALL THAT double bed room Flat bearing No. D-3, having CCP House No. 12/169/43, having built up area 81 sq. mts constructed on the Second floor of the building B of **"RAMAKANT CO-OPERATIVE HOUSING SOCIETY LIMITED"**, situated at Panaji, Tiswadi, Goa.
Date: 17/10/2023 Seal
Sd/-
Advt Terence Vaz
S-27/28, 2nd Floor, Alfranz Plaza, Opp. Don Bosco School, M. G. Road, Panaji-Goa 403001

CHANGE OF NAME
I, CINTIA FERNANDES, R/o House No. 877, Varricvaddo, Curtorim Salcete, Goa : 403709 has changed my name from CINTIA CLEMENT E FERNANDES to CINTIA FERNANDES. Hereinafter, in all my dealings and documents, I will be known by the name CINTIA FERNANDES.
Sd/-
CINTIA FERNANDES

PUBLIC NOTICE
Notice is hereby given to the public that my client intends to purchasefrom MR. RAJESH MADHUKAR WALKEand his wife, both r/o H. No. 3rd Floor, Madhu Kalpana Building,Shradhanand Road Vile Parle (East) Mumbai-400057; all that "Plot A" admeasuring an area of 405 sq. mts. known as "TINTAGALLY" or "ARROS WADA" alias "ARROS WADO" situated at Nagoa, within the limits of the Village Panchayat of Nagoa, Bardez Goa, surveyed under Survey No.51/8 and is bounded! as under:-
On the East: By remaining portion of property bearing Survey No. 51/8;
On the West: Byproperty bearing Survey No. 51/1;
On the North: By property bearing survey No. 51/4; and
On the South: By remaining portion of property bearing Survey No. 51/8
Any persons, Banks, Financial Institutions or entities having any right, claim, title or interest over the said property or part thereof as described hereinabove hereunder by way of mortgage, agreement or any other legally enforceable document, wish to object for the proposed sale may file their written objections to us at the below mentioned address, with detailed documentary proof in support of such claims or objections within 7 days from the publication of this public notice, failing which it shall be deemed that there are no claims or objections from any one to the proposed sale and my client shall thereafter be free to complete the sale formalities by executing the necessary Deed of Sale without any reference to any claims or objections raised thereafter which shall be considered as waived.
Dated: 20/10/2023
Sd/-
Mahendra V. N. Alornekar & Associates Advocates
Seal
Office at: F-3, Vassudeva Arcade, Bicholim-Goa. Mob: 9226586253

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Circle Sastra- Kolhapur: 1182/17, Ground Floor, Rajaram Puri ,,4th Lane , Takala, Kolhpaur- (Maharashtra) -416008
[Email: cs8264@pnb.co.in]

"APPENDIX- IV-A"
[See proviso to rule 8 (6)]
SALE NOTICE FOR SALE OF IMMOVALE PROPERTIES
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of Punjab National Bank -Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" for recovery of dues to the secured creditor from Borrower and Guarantor

The secured debt, reserve price, description of the property to be sold, time and place of public auction, name of borrower and guarantor, EMD and other terms and condition is mentioned below.

DESCRIPTION OF IMMOVABLE PROPERITES

Lot. No.	Name of the Branch & Borrower and Guarantor	Details of property / Known encumbrance if any	Date of Demand Notice / Outstanding Amount	Reserve Price / EMD / Bid Increase Amount	Date of EMD / Date of e-Auction
11.	Verna Borrower : **Omkar Vishwakarma** Co-Borrower: **Islawati Vishwakarma**	Flat no.S-3 & S-4, Second floor, Skyline Cove, Near Keshav Smurti School, Dabolim, Gao, Total Built up area 93 Sq. Mt. Encumbrance – Not Known.	07/07/2017 **Rs.36,57,870.00/-** and interest & cost thereon	Rs. 39.50 Lacs Rs. 3.95 Lacs Rs. 0.25 Lacs	15.11.2023 17.11.2023
12.	Ponda Borrower : **Naveen Sharma**	Flat No. F-1, First floor, Sun Grace Garden S. No. 161/0, 164/0, Bethora, Ponda, Goa, Pin – 403401. Admeasuring Built up area 80 Sq. Mt. Encumbrance – Not Known.	17/09/2020 **Rs.45,09,914.19/-** and interest & cost thereon	Rs. 30.00 Lacs Rs. 3.00 Lacs Rs. 0.25 Lacs	15.11.2023 17.11.2023
13.	BO: Mhapusa **Guddu Radhakrishna Jaiswal**	Flat no g-4, H no 175/1 G-4, Ground Floor, Jasmine Plaza Tamdimati, SY no 95/1 Village-Moira Mapusa Goa 403507 admeasuring 65 Sq mtrs.	13.09.2021 / **Rs 23,58,748.44** and interest & cost thereon	Rs. 29.00 Lacs Rs. 2.90 Lacs Rs. 0.25 Lacs	29.11.2023 01.12.2023

TERMS AND CONDITIONS
The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions:
1. The e-Auction of above mortgage property/ ies is being held on "AS IS WHERE IS", "AS IS WHAT IS BASIS" WHATEVER THERE IS BASIS". The auction sale will be "online through e-auction" portal http://www.mstcecommerce.com/
2. The particulars of Secured Assets specified in the Schedule hereinabove have been stated to the best of the information of the Authorised Officer, but the Authorised Officer shall not be answerable for any error, misstatement or omission in this proclamation.
3. Auction shall be conducted through MSTC/E- Bikray Portal -https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp by the undersigned. Intending bidder should register themselves and obtain user id and password before participating in the auction process.
4. The interested bidders who have required any assistance in registration and bidding may contact Sh.Subhash KhadagiChief Manager/ Authorized Officer , Mobile No.9972132233E-mail: cs8264@pnb.co.in during office hours on any working days.
5. For detailed term and conditions of the sale, please refer https://www.ibapi.in, https://eprocure.gov.in/epublish/apphttp://www.mstcecommerce.com/, www.pnbindia.in,

Date: 19.10.2023
Place: Kolhapur
Authorised Officer
PUNJAB NATIONAL BANK
(SECURED CREDITOR)

OFFICE OF VILLAGE PANCHAYAT
Orlim, Salcete - Goa.
Ref.No:VP/Orlim/2023-2024/539 Date: 21/10/2023
QUOTATION NOTICE
Quotations are hereby invited from the qualified consultants for preparation of statistical data (Form 1) and Perspective Plan in accordance with the Goa Panchayat (Constitution, Powers and functions of ward development Committees and Preparation of Annual Development Plan) Rules, 2008. Interested persons are requested to submit their quotation in a sealed envelope, addressed to the Sarpanch of Village Panchayat Orlim, Salcete-Goa on or before 31/10/2023 at 11.00 am
The quotation will be opened in this office on the same day i.e. on 31/10/2023 at 12.00 noon onwards in the presence of the Sarpanch, Panchayat Members and dealers and thereof the lowest quotation will be accepted.
The Panchayat reserves the right to accept/reject any lowest quotation or all quotation without assigning any reason thereof.
Sd/-
(Saimon Pereira)
Sarpanch V.P Orlim

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
KONKAN MINERALS PRIVATE LIMITED

Sr.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	**Konkan Minerals Private Limited**
2.	Date of incorporation of corporate debtor	18 October 2004
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Goa
4.	Corporate Identity No. of corporate debtor	U27101GA2004PTC003640
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No 118, Bethora Industrial Estate, Bethora Ponda Goa 403401
6.	Date of closure of Insolvency Resolution Process	11 October 2023
7.	Liquidation commencement date of corporate debtor	11 October 2023
8.	Name and registration number of the insolvency professional acting as liquidator	**Name: Ajay Amrutlal Mutha** **Registration Number:** IBBI/IPA-001/IP-P-02152/2020-2021/13279
9.	Address and e-mail of the liquidator, as registered with the Board	**Registered Address:** Raj-Prem, Imarat Company, M. G. Road, Ahmednagar, Maharashtra 414001 **Email Id:** caajaymutha@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	**Correspondence Address:** Incorp Restructuring Services LLP 405-407, Hind Rajasthan Building, D. S. Phalke Road, Dadar East, Mumbai 400014 **Correspondence Email id:** liq.konkanminerals@gmail.com
11.	Last date for submission of claims	10 November 2023

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of Liquidation of the **Konkan Minerals Private Limited** on 11 October 2023 under section 33 of the code.
The stakeholders of **Konkan Minerals Private Limited,** are hereby called upon to submit their claims with proof on or before 10 November 2023 to the liquidator at the address mentioned against Item No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.
The electronic portal to download the form and for filling of claim can be accessed at https://ibbi.gov.in/en/home/downloads
Date: 20 October 2023
Place: Mumbai
AJAY AMRUTLAL MUTHA
Liquidator in the matter of Konkan Minerals Private Limited
Registration Number: IBBI/IPA-001/IP-P-02152/2020-2021/13279
AFA: AA1/13279/02/300524/105782 valid till 30.05.2024

NOTICE TO SHOW-CAUSE WHY EXECUTION SHOULD NOT BE ISSUE (UNDER ORDER V.R.21.A OF CPC)
IN THE COURT OF THE CIVIL JUDGE JUNIOR DIVISION 'D' COURT AT MARGAO.
Regular Exe. Appln. No.23/2022/D
Philip Rodrigues ....Decree Holder
V/s.
Mr. Dilip Verlekar& Ors. ....Judgment Debtors
To, 6. Mr. Francisco Fernandes, Major in age, service, Resident of H.No.1142, Mazilwaddo, Benaulim, Salcete, Goa, 403716.
7. Mrs. Catarin Fernandes, Major in age, housewife, Resident of H.No.1142, Mazilwaddo, Benaulim, Salcete, Goa, 403716.
13. Mrs. Conceicao Rodrigues, Major in age, housewife, Resident of H.No.1153, Mazilwaddo, Benaulim, Salcete, Goa, 403716.
WHEREAS the above named Decree Holders have made an application for execution of the Decree dated 30.7.2016 passed by the 1st Addl. Senior Civil Judge, South Goa, Margao in Regular Civil Suit No.60/2011/I on the allegation that the said order has been transferred to them by assignment or without assignment.
AND WHEREAS notice sent to you through bailiff of this Court has been returned unserved with endorsement stating that Judgment Debtor 5 and 6 are expired and Judgment Debtor No.13 is not residing at given address.
AND WHEREAS the above named Decree holder has filed an application before this Court praying for Substitute service that is by way of publication on local daily newspaper and this Court is satisfied that this is a fit case for ordering such a service.
THEREFORE, notice is hereby given to you under Order 5 Rule 20 (IA) of C.P.C. to appear in this Court on 28th day of November, 2023 at 10.00a.m. in person or by a duly instructed pleader to show-cause as to why said execution should not be granted.
GIVEN under my hand and the seal of the Court, this 20th day of October,2023.
Sd/-
(Arvind S. Redkar)
Seal Suprintendent
By Order of the Court

epaper.thegoan.net
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मुर्तींत देव सोदतना मनशांतूय देव पळयात

एकता चोडणकार : मोरजे नवरात्रोत्सवा निमतान कुमारिका पुजन

■ भांगरभूंय | प्रतिनिधी

पेडणें : दरेका घरांत चली दुर्गादेवीच्या रुपांत प्रगट जाता. पाशाणांत देव सोदतना घरांत जी चली वा बायल आसा तातूंत देव देवता सोदपाचो यत्न करात. दुर्गादेवीक महिषासुरमर्दिनी जावची पडली. ती दुर्गा चंडिका आदिशक्ती जाली. दरेका घरांत आदिशक्ती आदिमाया दुर्गादेवी आसा. त्या घरांतले दुर्गादेवीचें पुजन करात अशें आवाहन आगरवाडो - चोपडेची आदली सरपंच एकता एकनाथ चोडणकार हांणी केलें.

नवरात्रोत्सवा निमतान फाटलीं तीन वर्सां कुमारिका पुजन कार्यावळींत बालकांत देवीचें रुप सोदपाचो यत्न करतना बाल दुर्गादेवी पुजन करपाचो उपक्रम चालीक लायतात. मोरजेच्या गावडेवाड्यार नाट्यकलाकार सुचिता शिरोडकार हांच्या निवासस्थानार आयोजीत केल्ले हे कार्यावळींत नृत्य शिक्षिका वैष्णवी रघुनाथ जोशी, सुचिता शिरोडकार आनी मानसी शिरोडकार हांची उपस्थिती आसली.

कार्यावळींत हाजीर आशिल्ली एकता चोडणकार, सुचिता शिरोडकार, वैष्णवी जोशी, मानसी शिरोडकार आनी हेर मानेस्त. (निवृत्ती शिरोडकार)

सुरवातीक आदली सरपंच एकता चोडणकार हांणी कुमारी मानसी शिरोडकार हिचें दुर्गेच्या रुपांत विधीवत पुजन केलें.उपरांत नृत्य शिक्षिका वैष्णवी उमा रघुनाथ जोशी हांचो शाल आनी श्रीफळ दिवन भोवमान केलो.

फाटलीं तीन वर्सां आमी णव बालिकांचें पुजन करतात. अंदूं पयलेच फावटीं एक बालिका आनी तिवूय नवदुर्गेच्या रुपान तिचें पुजन जावचें असो उपक्रम चालीक लायलो. तिचें पुजन केलें अशें एकता चोडणकार हांणी सांगलें आनी देवता दुर्गा कित्याक जाली, तिका दुर्गा अवतार कित्याक घेवचो पडलो हें विसकटावन सांगलें.

जे पद्दतीन आमी चलयेचेर प्रेम करतात तशेंच प्रेम सुनेचेर करूंक जाय. कारण तिवूय कोणाची तरी चली आसता. तिका आपलीच धूव कशी मानून तिचेर बरे संस्कार करूंक जाय आनी तिका मायेन वागोवंक जाय. एक चली दुसऱ्याच्या घरांत सून म्हणून येता त्या वेळार तिका सुरक्षा दिवप ही आमची लागणूक थारता अशेंय चोडणकार हांणी सांगलें.

देवींतूच शक्त आसा. देवींतूच माया आसा. तातूंतच भक्ती आसा. आमी भक्तीरुपी देवीचें पुजन पळयतात. पूण मनशां मदीं देव देवता सोदपाचो आनी तिचें पुजन करपाची एक आगळीवेगळी कार्यावळ एकता चोडणकार हांणी केल्या आनी हे कार्यावळींत म्हजो भोवमान केला हे खातीर हांव भारावलां अश्या उतरांनी सत्कारमुर्ती वैष्णवी उमा रघुनाथ जोशी हांणी सत्काराक जाप दिली. एकाद्रे चलयेंत वा बायलेंत दैवत्व सोदप हो विचारूच खूब मोटो आसा अशेंय वैष्णवी जोशी हांणी सांगलें.

मल्लिकार्जुन विद्यालयांत शारदोत्सवा निमतान विवीध कार्यावळी

■ भांगरभूंय | प्रतिनिधी

काणकोण : सेंत्रू प्रोमोतोर द इन्स्त्रुसांव आनी श्री मल्लिकार्जुन विद्यालय, हायस्कूल हांचो वर्सुकी शारदोत्सव आयतारा, २२ ते बुधवारा, २५ ऑक्टोबर मेरेन जातलो.

आयतारा, 22 वेर सकाळीं श्रींची स्थापना जातली. सोमारा, 23 वेर सकाळीं विद्यालयीन समूह नाच सर्त आनी घुमट आरती सर्त जातली. दनपरां 12.30 वरांचेर श्रींची पुजा जातली आनी उपरांत तीर्थप्रसाद जातलो. सांजवेळा 7 वरांचेर समर्थ क्रिएशन निर्मीत बोल बच्चन हें मराठी नाटक जातलें.

मंगळारा, 24 ऑक्टोबराक दनपरां 12.30 वरांचेर श्रींची पुजा जातली आनी तीर्थप्रसाद जातलो. बुधवारा, 25 वेर दनपरां 12 वरांचेर श्री सत्यनारायण महापुजा जातली. उपरांत तीर्थप्रसाद आनी महाप्रसाद जातलो. सकाळीं 10 वरांचेर म्हाल पांवड्यार आंतरविद्यालयीन घुमट आरती सर्त जातली. सांजवेळा 4 वरांचेर श्रींची उत्तरपुजा जातली. तीर्थप्रसाद जातकच विसर्जन जातलें.

अशोक मांद्रेकार

सेजल नायक

विष्णू काजळे

संदेश नेरूरकार

प्रदीप नायक

सोनाली धुरी

दिवचले आयज 'मनोहारी भावधारा'

■ भांगरभूंय | प्रतिनिधी

मुरगांव : स. रघुवीर दत्तू होबळे हांचे यादीक अंकुश रघुवीर होबळे आनी कुटुंबाचे वतीन 'मनोहारी भावधारा' ही अभंग, भक्तीगीत, नाट्यगितां हांची कार्यावळ आयतारा जातली.

आयतारा, 22 ऑक्टोबराक सांजवेळा 4 वरांचेर नार्वे, गांवठो/कोनाटीवाडो, दिवचलच्या श्री खाप्रो रवळनाथ पंचायतन देवस्थानांत ही कार्यावळ जातली.

हे कार्यावळींत वास्कोतले कलाकार वांटो घेतले. हातूंत गायक कलाकार किशोर तोरस्कार, अशोक मांद्रेकार, सेजल नायक गायन सादर करतलीं. तांकां संदीप नागवेंकार (हार्मोनियम), विष्णू काजळे (तबला), संदेश नेरूरकार (पखवाज), प्रदीप नायक (तालवाद्य) साथसंगत करतले. कार्यावळीचें सुत्रनिवेदन सोनाली धुरी करतली.

गोवा वेल्हाच्या पॉप्युलर इंग्लीश हायस्कुलांत सरस्वती पुजन

■ भांगरभूंय | खबरांमेज

पणजी : गोवा वेल्हाच्या पॉप्युलर इंग्लीश हायस्कुलांत वर्सावळी प्रमाण अंदूंय शारदोत्सव आयतारा, 22 आनी सोमारा, 23 ऑक्टोबराक विवीध कार्यावळींचें आयोजन केलां.

आयतारा, 22 वेर सकाळीं १०.०० वरांचेर सरस्वती मातेची प्रतिष्ठापना जातली. उपरांत आरती आनी तीर्थप्रसाद जातलो. दोन दीस विवीध कार्यावळींचें आयोजन केलां.

२३ वेर शेजारचे सरकारी शाळेंतल्या पयली ते चवथीच्या विद्यार्थ्यां खातीर चित्रकला सर्त, कविता वाचन सर्त घेतले. तशेंच पॉप्युलर शाळेच्या विद्यार्थ्यां खातीर कविता वाचन सर्त, रांगोळी काडपाची सर्त, फांती तयार करपाची सर्त, मेथी काडपाची सर्त, आकाशदिवे करपाची सर्त, पणटी सजोवपाची सर्त अश्यो सर्ती जातल्यो.

दनपरां 12 वरांचेर इनामां वांटप सुवाळो जातलो. दनपरां 1 वरांचेर महाप्रसाद जातलो. सांजवेळा ४.०० वरांचेर घुमट आरती सादर जातल्यो. आरती उपरांत सांजवेळा ४.३० वरांचेर सरस्वती विसर्जन मिरवणूक काडून ६.३० वरांचेर सरस्वती मातेचें विसर्जन जातलें.

24 ऑक्टोबराक संयुक्त राष्ट्र दीस

■ भांगरभूंय | डीआयपी

पणजी : गोंयांत 24 ऑक्टोबर 2023 दिसा संयुक्त राष्ट्र दीस मनयतले. ह्या दिसा राज्याची राजधानी आनी जिल्लो मुख्यालयांतल्या ज्या इमारतींचेर नेमान राष्ट्रीय बावटो हुबयतात त्या सगल्या इमारतींचेर राष्ट्रीय बावट्या वांगडा संयुक्त राष्ट्राचोय बावटो हुबयतले.

जिल्लो मुख्यालयांतलीं जीं सरकारी खातीं, कार्यालयां, भौशीक क्षेत्रांतलीं आस्थापनां नेमान राष्ट्रीय बावटो हुबयतात तांणी 24 ऑक्टोबर 2023 दिसा राष्ट्रीय बावट्या वांगडा संयुक्त राष्ट्राचोय बावटो हुबोवचो असो आदेश दिला.

पूण संयुक्त राष्ट्राचो बावटो राजभवन इमारत वा राजनिवास, विधीमंडळ इमारत, विधानसभा आनी उच्च न्यायालय इमारतीचेर हुबोवचे नात.

मानसीक अनारोग्याचें समाधान अध्यात्मीकताय

ब्रह्मेशानंदाचार्य स्वामीजी : न्यूयॉर्कांत विशेश म्हत्वपूर्ण बसकेंत संबोधन

■ भांगरभूंय | खबरांमेज

पणजी : पद्मश्री विभूषित सद्गुरु ब्रह्मेशानंदाचार्य स्वामीजींनी न्यूयॉर्क मेयर ऑफिस फॉर इंटरनॅशनल अफेयर्साच्या डेप्युटी कमिशनराची भेट घेतली आनी अध्यात्मा वरवीं मानसीक भलायकी, शांती आनी सुसंवाद हाचेर चर्चा केली.

अध्यात्मा वरवीं मानसीक भलायकी, शांती आनी सुसंवाद वाडोवपाचे दिशेन एक म्हत्वपूर्ण पावल म्हणून 19 ऑक्टोबराक संवसाराच्या विवीध वाठारांतल्या मुखेल अध्यात्मीक संत - महंतांची एक बसका आयोजीत केल्ली.

न्यूयॉर्काच्या महापौर कार्यालयांत आंतरराष्ट्रीय पांवड्या वयल्या विशयांचेर ही बसका आपयिल्ली. पद्मश्री विभूषित सद्गुरु ब्रह्मेशानंदाचार्य स्वामीजी - पीठाधीश्वर, श्री दत्त पद्मनाभ पीठ - भारत, स्वामी परमात्मानंद सरस्वतीजी - संयोजक, भारतीय धर्म आचार्य आनी सभेचे संयोजक, पूज्य स्वात्मानंद स्वामीजी - साल्झबर्ग, प्रजनानंदजी स्वामीजी, सच्चिदानंद स्वामीजी - पेनसिल्व्हेनिया, दयामृतानंद स्वामीजी, सर्वप्रियानंद स्वामीजी - न्यूयॉर्क आनी ईश्वरप्रियानंद स्वामीजी - कॅलिफोर्निया आदी नामनेचे संत - महंत न्यूयॉर्क, यूएसांतलीं देवळां एकठांय करप आनी अध्यात्म आनी शांतिकाय वाडोवपाच्या उद्देशान विशेश उपक्रमाचेर जाल्ले चर्चेंत सहभागी जाल्ले.

न्यूयॉर्क मेयर ऑफिस फॉर इंटरनॅशनल अफेयर्साच्या डेप्युटी कमिशनर भेटी वेळार पद्मश्री विभूषित सद्गुरु ब्रह्मेशानंदाचार्य स्वामीजी, स्वामी परमात्मानंद सरस्वतीजी आनी हेर मानेस्त.

अध्यात्माचे शिकवणी वरवीं मानसीक भलायकीच्या समस्यांचें निराकरण करप आनी समाजांत शांतिकाय आनी इश्टागत वाडोवप हांच्या म्हत्वाचेर हे बसकेंत उजवाड घालो. अध्यात्मीक फुडाऱ्यांनी तांचें अंतर्दृष्टी सामायीक केलें आनी व्यक्तींक उद्देश, आंतरीक शांती आनी भावनीक कल्याण दिवपांत अध्यात्माचे भुमिकेचेर नेट दिलो.

सद्गुरू ब्रह्मेशानंदाचार्य स्वामीजींनी मानसीक भलायकी आनी कल्याणाचें म्हत्व सांगतना सध्याच्या आव्हानात्मक काळांत मानसीक अनारोग्याचें समाधान अध्यात्मीकताय आसा अशें सांगलें आनी विवीध फाटभूंय आनी श्रद्धा आशिल्ल्या लोकां मदीं एकचाराचे गरजेचेर चर्चा केली.

देवळां सारक्यो अध्यात्मीक संस्था जनसमुदायांक एकठांय हाडपांत आनी शांतिकाय वाडोवपांत म्हत्वपूर्ण भुमिका करतात अशेंय तांणी सांगलें. हाचेर प्रतिनिधींनी न्यूयॉर्कांत मानसीक भलायकी, शांतिकाय आनी सुसंवाद वाडोवपा खातीर विशेश उपक्रमांनी सहकार्य करपाचें उतर दिलें. न्यूयॉर्क शारांत दिवाळेचे परबेक सुटी जाहीर करपा खातीर घेतिल्ल्या निर्णया विशीं अधिकाऱ्यांच्या फुडाकाराक येवकार दिवन पूज्य स्वामीजींनी तांचें कवतूकय केलें.

विद्यार्थ्यांक सुरक्षा दिवप दरेके शाळेचें कर्तव्य

प्रिया च्यारी : श्री अमेय उच्च माध्यमीक विद्यालयाक भेटयलो सीसीटीव्ही

कुर्टीच्या अमेय उच्च माध्यमीक विद्यालयाक सीसीटीव्ही कॅमेरा भेटयतना कुर्टी जिल्लो पंचायत वांगडी प्रिया च्यारी. कुशीक किरण लिमये, रुपेश कोरडे, प्राचार्य सुभाष जाण आनी हेर मानेस्त.

■ भांगरभूंय | खबरांमेज

पणजी : कुर्टी - फोंडेंच्या श्री अमेय उच्च माध्यमीक विद्यालयाक कुर्टी जिल्लो पंचायत वांगडी प्रिया च्यारी हांणी सीसीटीव्ही भेटयलो.

सीसीटीव्ही भेटोवपाचो हो सुवाळो आयज विद्यालयांत जालो. विद्यालयांत येवपी विद्यार्थ्यांक सुरक्षा दिवप हें दरेके शाळेचें कर्तव्य थारता आनी तातूंत अत्याधुनीक उपकरणां लाबदायक थारतात अशें प्रिया च्यारी हांणी सांगलें.

ह्या सुवाळ्याक जिल्लो पंचायत वांगडी प्रिया च्यारी हांचे सयत श्री अमेय उच्च माध्यमीक विद्यालयाचे वेवस्थापक किरण लिमये, पालक शिक्षक संघाचे अध्यक्ष रुपेश कोरडे, विद्यालयाचे प्राचार्य सुभाष जाण, ज्येश्ठ शिश्रक प्रा. संदीप शिलकार, पालक शिक्षक संघाची वांगडी संजीवनी च्यारी आनी विठू कोळेकार हांची उपस्थिती आसली.

पर्येच्या श्री वाठारी स्पोर्टस आनी कल्चरल क्लबाचो शारदोत्सव

तरेकवार कार्यावळी, विवीध सर्ती

■ भांगरभूंय | खबरांमेज

केरी - सत्तरी : तुळशीमळा - पर्ये, सत्तरीच्या श्री वाठारी स्पोर्टस आनी कल्चरल क्लबाचो शारदोत्सव विवीध सर्ती आनी तरेकवार कार्यावळींनी मनयतले.

ते निमतान 21 वेर सकाळीं 10 वरांचेर सरस्वती पुजन जालें. उपरांत आरती आनी तीर्थप्रसाद जालो. रातीं कोंकणी नाटक जालें.

22 ऑक्टोबराक सकाळीं 10 वरांचेर शिमगोत्सव मंडप, तुळशीमळा हांगा वॉर्ड क्र. 7 मर्यादींत दोन गटांनी रांगोळी सर्त जातली. हातूंत ल्हान गट 4 ते 11 वर्साचो आसतलो. तांचे खातीर 'कार्टून' हो विशय आसतलो. दुसरो व्हडलो गट 12 वर्सां वयल्या व्यक्तीं खातीर आसतलो. तांचे खातीर 'परंपरीक रांगोळी' हो विशय दितले. हे सर्तीचे मुखेल संकल्प पेडणेकार आनी समीर हळदणकार आसतले.

सांजवेळा 4.30 वरांचेर बायलां आनी दादल्यां खातीर 'संगीत खुर्ची' सर्त जातली. बायलां आनी चलयां खातीर हार तयार करपाची सर्त जातली. ह्या वेळार स्पॉट इनामांय आसतलीं. हे सर्तीचे मुखेल अभि, परेश आनी नक्षत्रा हीं आसतलीं. सांजवेळा 6 वरांचेर दोन गटांनी भोवढंगी भेस सर्त जातली. पयलो गट 4 ते 10 वर्सां आसतलो. तांकां 'परंपरीक गोंयकार' हो विशय दितले. दुसरो गट 11 ते 15 वर्सांचो आसतलो. तांचे खातीर 'परंपरीक भारतीय, पौराणीक, इतिहासीक' अशे विशय दितले. हे सर्तीचे मुखेल रक्षदा, प्राची, स्वेता, वर्षा आनी श्रेजा हीं आसतलीं. सांजवेळा 6.30 वरांचेर बायलां खातीर पाककला सर्त जातली. 'परंपरीक परबां खातीर केल्ले गोड जिनस' असो विशय दितले. हे सर्तीचे मुखेल काशिनाथ, उद्धव आनी संजना आसतलीं.

2 3 ऑक्टोबराक सकाळीं 10 वरांचेर पुजा जातली. सांजवेळा विवीध सांस्कृतीक कार्यावळ जातली. रातीं 8.30 वरांचेर घुमट आरती जातली.

24 ऑक्टोबराक सकाळीं 10 वरांचेर स्लो सायकल, स्लो स्कुटर आनी 100 मिटर धांवप ह्यो सर्ती जातल्यो. हे खातीर संकल्प (8806716442), समीर (9325110088) वा सन (7875015452) हांचे कडेन संपर्क सादचो अशें कळयलां.

सांजवेळा 6 वरांचेर बायलां आनी दादल्यां खातीर काराओके गायन जातलें. सांजवेळा 7.30 वरांचेर इनामां वांटप सुवाळो जातलो. ह्या सुवाळ्याचे मुखेल मुकुंद, अंश. सुभाष आनी श्याम आसतले. रातीं 8.30 वरांचेर घुमट आरती जातली.

25 ऑक्टोबराक सकाळीं 10 वरांचेर पुजा, आरती जातली. सांजवेळा 7 वरांचेर उत्तरपुजा जातली. रातीं 8 वरांचेर घुमट आरती जातली. रातीं 9 वरांचेर दिंडी सयत मिरवणुकेन विसर्जन जातलें. हाचे मुखेल सुरेश, अजित, परवीन, प्रथमेश, परेश, गीतेश, सिद्धार्थ आसतले. ह्या सुवाळ्याक भाविकांनी व्हडा संख्येन हाजिरी लावची अशें आवाहन आयोजकांनी केलां.

सावयवेरेंच्या भजनी सप्ताची आज बसका

सावयवेरें : सावयवेरेंच्या श्री अनंत आनी श्री सांतेरी देवस्थानाच्या सार्वजनिक भजनी सप्ताची रुपरेशा थारावपा खातीर येता त्या आयतारा, 22 ऑक्टोबराक सांजवेळा 4 वरांचेर श्री अनंत देवस्थानाच्या मंडपांत बसका आपयल्या.

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गायेन दिलो जुंवळ्या पाडकांक जल्म : दुर्मीळ घडणूक

■ भांगरभूंय | प्रतिनिधी

सावयवेरें : संवसारांत जायत्या सुवातांनी कितल्याश्याच रुपांत वेगळेवेगळे चमत्कार घडटात. हे चमत्कार खुबूच दुर्मीळ आनी अविस्वसनीय आसतात. सैमांत घडपी सदच्या गजालीं खेरीज नवें कितें घडलें की तो विशय चर्चेचो आनी उमशिकेचो जाता. अशे तरेचो एक कुतुहलाचो आनी दुर्मीळ प्रकार फोंडें म्हालांतल्या ढवळे वाठारांत घडला. मदलोवाडो - ढवळेचे बागायतदार आनी पशू पालक सुहास गोविंद कोरडे हांचे मालकीचे एके गायेन एकेच फावटीं दोन जुंवळ्या धव्याच पाडकांक जल्म दिला. ही घडणूक दोन दिसां आदीं घडल्या. तातूंतलें एक पाडूक नर जातीचें आनी दुसरें मादी जातीचें आसा.

हिंदू सनातन धर्मांत गायेक देवीचो दर्जो आशिल्ल्यान नवरात्रोत्सवाच्या काळांत देवीचो प्रसाद म्हणून ही लक्ष्मी नारायणाची जोडी अवतरल्या. ही घडणूक खूब दुर्मीळ आशिल्ल्यान ह्या वाठारांतले लोक अजाप उक्तायतात. गायेक जुंवळें जाल्ल्यान कोरडे कुटुंबाचे खोशयेक शीम - मेर उरूंक ना.

ढवळेच्या सुहास कोरडे हांचे मालकीचे गायेन एकेच फावटीं चक्क दोन जुंवळ्या पाडकांक जल्म दिलो.

ढवळेचे 60 वर्सां पिरायेचे सुहास कोरडे हे फाटलीं चाळीस वर्सां पशू पालक म्हणून आपलो वडलोपार्जीत दुदाचो वेवसाय सांबाळटात. तांचें स्वतांचें कुळागर आसा. कुळागराक जोड वेवसाय म्हणून तांणी गोपालन करीत वडलोपार्जीत दुदाचो वेवसाय सांबाळ्ळा. कुळागर आनी दुदाचो वेवसाय हांचेरूच ते आपल्या कुटुंबाचो उदरनिर्वाह करतात. सुहास कोरडे, तांची आवय, बायल, पूत आनी दोन लग्न जाल्ल्यो धुवो असो तांचो परिवार आसा. तांच्या घरा शेजराच गोरवां खातीर तीन गोठे बांदल्यात. सुरवातीक तांचे कडेन 35 ते 40 गोरवां आसलीं. पूण कामगार मेळनाशिल्ल्यान सध्या गोठ्यांत धा गोरवां आसात. ह्या कामांत तांकां तांचो 25 वर्साचो पूत - दत्तात्रय आदार करता. गायेची पिराय 4 वर्सां आसा. ती दुसरे फावटी वियेल्या अशें कोरडे हांणी सांगलें. गायेन जुंवळ्या पाडकांक जल्म दिल्ल्याची चर्चा पंचक्रोशींत रंगल्या. कोरडे कुटुंबान गोमातेची आयुश्यभर सेवा केल्ल्यान नवरात्रोत्सवाच्या काळात देवीन हो कौल दिला अशी लोक भावना उक्तायतात.

गाळशिरे केंद्राचे पशू वैजकी सहाय्यक मदनंत प्रभू हांणी घडणूक थळार वचून पाडकांची तपासणी केली आनी तांची भलायकी सुदृढ आनी ठणठणीत आशिल्ल्याचें तांणी सांगलें.

गायेन जुंवळ्या पाडकांक जल्म दिल्ल्याच्यो घडणुको चुकूनच घडटात. अश्या वेळार पाडकांच्या जिवाक धोको आसता. पूण हीं दोनूय पाडकां सुखरूप आसात. तांची वेवस्थीत जतनाय घेवपाची गरज आसा. कांय वर्सां आदीं तळावली - फोंड्यां अशीच घडणूक घडिल्ली अशें प्रभू हांणी सांगलें.

सगल्याक नवरात्रां सुरू आसतना श्वेत गायेच्या रुपांत दुर्गादेवीन गायेच्या पोटांत जुंवळीं पाडकां जल्माक घाल्ल्यान सुहास कोरडे हांणी आनंद उक्तायला आनी म्हजे 60 वर्सांचे यादींत अशी घडणूक पयलेच फावटीं घडल्या अशें म्हणलां. फाटलीं कितलींशींच वर्सां कोरडे कुटुंब ढवळे कमळेश्वर मंदिरा कडेन दुदाचो वेवसाय करतात.

जुंवळ्या पाडकांच्या जल्माची खबर कानार पडटकच कितलेशेच भावीक फळां, फुलां घेवन ते श्वेत गायेचें आनी त्या ब्रह्मा आनी दुर्गा रुपी जुंवळ्या पाडकांचें दर्शन घेतात.

पशू संवर्धन खात्यान खाशेली येवजण तयार करून ते श्वेत गायेच्या आनी पाडकांच्या संगोपना खातीर कोरडे कुटुंबाक अर्थीक आदार करचो. कारण गायेचें दूद काडून विकप शक्य नाशिल्ल्यान ते श्वेत गायेक सांबाळप खर्चीक आशिल्ल्याचें मत कवळें जैवविवीधताय मंडळाचे अध्यक्ष निलेश नायक हांणी भेट दिवन उक्तायलें.

फॉर्म बी
भौशीक घोशणा

(भारतीय दिवाळखोरी आनी खाकनखळ मंडळाचो नियम 12 (लिक्विडेशन प्रक्रिया) नियमावली, 2016) भागधारकांचें लक्ष ओडपा खातीर

कोंकण मिनरल्स प्रायव्हेट लिमिटेड

अ. क्र.	तपशील	विस्तारपुर्वक
1.	कॉर्पोरेट रिणकाराचें नांव	कोंकण मिनरल्स प्रायव्हेट लिमिटेड
2.	कॉर्पोरेट रिणकाराची निगमनाची तारीख	18 ऑक्टोबर 2004
3.	जांचेच्या प्राधिकरणाच्या खाला कॉर्पोरेट रिणकारान निगमीत/नोंदणी केल्या	रजिस्ट्रार ऑफ कंपनीज, गोंय
4.	कॉर्पोरेट रिणकाराची कॉर्पोरेट वळख क्र.	U27101GA2004PTC003640
5.	कॉर्पोरेट रिणकाराच्या नोंदणीकृत कार्यालयाचो आनी मुखेल कार्यालयाचो (आसल्यार) पत्तो	प्लॉट क्र 118, कुंडई उद्देगीक वसणूक, कुंडई फोंडें गोंय 403401
6.	दिवाळखोरी निवारण प्रक्रिया बंद करपाची तारीख	11 ऑक्टोबर 2023
7.	कॉर्पोरेट रिणकाराची लिक्विडेशन सुरु जावपाची तारीख	11 ऑक्टोबर 2023
8.	लिक्विडेटर म्हणून काम करपी दिवाळखोर वेवसायिकाचें नांव आनी नोंदणी क्रमांक	नांव: अजय अमृतलाल मुथा रजिस्ट्रेशन नंबर: IBBI/IPA-001/IP-P-02152/2020-2021/13279
9.	मंडळा कडेन नोंदणीकृत लिक्विडेटराचो पत्तो आनी ई-मेल	रजिस्ट्रेशन पत्तो: राज-प्रेम, इमारत कंपनी, एम.जी. रोड, अहमदनगर, महाराष्ट्र 414001 ईमेल आयडी: caajaymutha@gmail.com
10.	लिक्विडेटरा कडेन पत्र वेव्हार करपा खातीर वापरपाचो पत्तो आनी ई-मेल	पत्रवेव्हाराचो पत्तो: ईकॉर्प रिझल्व्हिंग सर्विसेस एलएलपी 405-407, हिंद राजस्थान बिल्डिंग, डी.एस.फाळके रोड, दादर पुर्व, मुंबय 400014 पत्रवेव्हार ईमेल आयडी: liq.konkanminerals@gmail.com
11.	दावे सादर करपाची निमाणी तारीख	10 नोव्हेंबर 2023

राष्ट्रीय कंपनी कायदो न्यायाधिकरण, मुंबय खंडपिठान संहितेच्या कलम 33 खाला 11 ऑक्टोबर 2023 दिसा कोंकण खनिज प्रायव्हेट लिमिटेड कंपनीचें लिक्विडेशन सुरु करपाचो आदेश दिला अशी सुचोवणी दिल्या.

कोंकण मिनरल्स प्रायव्हेट लिमिटेडच्या भागधारकांक, 10 नोव्हेंबर 2023 दिसा वा ताचे आदीं आयटम क्रमांक 10 आड नमूद केल्ल्या पत्त्याचेर लिक्विडेटरा कडेन पुराव्या सयत तांचें दावे सादर करपाचें आवाहन केलां.

अर्थीक रिणकारांनी तांचे दावे पुराव्या सयत इलेक्ट्रॉनीक माध्यमांतल्यानूच सादर करचे. हेर सगल्या रिणकारांनी पुराव्या सयत वैयक्तीक रितीन, पोस्टान वा इलेक्ट्रॉनीक माध्यमांतल्यान सादर करूंक शकतात. दाव्याचे फटीचे वा चुकीचे पुरावे सादर केल्यार दंड दितले. फॉर्म डावनलोड करपाक आनी दावो भरपा खातीर इलेक्ट्रॉनीक पोर्टल https://ibbi.gov.in/en/home/downloads हे वॅबसायटीचेर वचपाक शकतात.

तारीख: 20 ऑक्टोबर 2023

सुवात: मुंबय

अजय अमृतलाल मुथा

कोंकण मिनरल्स प्रायव्हेट लिमिटेडच्या वाबतीत लिक्विडेटर

नोंदणी क्रमांक: IBBI/IPA-001/IP-P-02152/2020-2021/13279

एएफए AA1/13279/02/300524/105782, 30.05.2024 मेरेन वैध

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